

content of the letter, the hon. Member is trying to get confirmation from me to which I will not be in a position to say either yes or no. The recommendations along with the memorandum of action taken will have to be laid on the Table of the House within six months. That is the outer limit that has been prescribed. I must compliment the Commission that it has submitted its report in a record time. It did not delay matters at all but the delay was because of the fact that the conspiracy aspect was to be included in the terms of reference and the Judge himself said that he cannot possibly agree for the conspiracy to be included in the terms of reference. It took almost three to three and a half months. That was the only delay. Otherwise, I must pay compliments to the Commission that it has submitted its report well in time.

SHRI CHANDRA JEET YADAV: Sir, I did not get my answer. I said that they have appointed a high-powered Committee and I wanted to know as to who is heading that Committee and whether any time limit has been given to that Committee to give its recommendations so that follow up action can be taken.

SHRI S.B. CHAVAN: Sir, there are certain recommendations where future action has to be taken so far as the security aspect is concerned. The Committee is headed by the Cabinet Secretary, and Home Secretary, Law Secretary and the Director (IB) are its members. They are supposed to submit their report within three months.

SHRI ATAL BIHARI VAJPAYEE: Is it a fact that there are too many intelligence agencies? Is it also a fact that there is no coordination between the intelligence agencies of the Central Government and the State Government? Even at the central level there are two or three intelligence agencies. Is it not a fact that the Commission has pointed out this fact? I would like to know whether the Government is going to take some action on this to see that there will be coordination.

SHRI S.B. CHAVAN: Agencies are there, there is no doubt about it. There is a State agency. At the central level also we have the Director I.B., we have R.A.W. and on the Revenue Side the Finance Ministry is also there. These different agencies do coordinate. But I cannot possibly say that there is no scope for improvement.

WRITTEN ANSWERS TO QUESTIONS

[*Translation*]

Freedom Fighters Pension Cases

*25. SHRI KASHIRAM RANA:
SHRI RAM LAKHAN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to constitute a committee to reexamine those applications of freedom fighters which were forwarded by the State Governments but rejected by the Union Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS
(SHRI S.B. CHAVAN): (a) No, Sir.

(b) Does not arise.

(c) Rejected cases are not to be reopened unless new strong evidence is adduced and it prima facie Justified re-opening of the case.

[*English*]

Indian Veterinary Research Institute, Izzat Nagar

*26 SHRI N.K. BALIYAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the research work undertaken at present by the Indian Veterinary Research Institute, Izzat Nagar to eradicate diseases affecting the animals; and

(b) the steps taken by the Government to encourage such research in future?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a). Sir, IVRI is engaged in studying the pathogenesis and pathology of important diseases of livestock and poultry, which has led to development of suitable immuno-diagnosics for precise and quick diagnosis of the diseases and vaccines and packages of practices for the eradication of the diseases. Most of the Immunodiagnosics and vaccines today used in the country have been developed by IVRI.

(b) The following are some of the steps undertaken by Govt. of India to encourage such researches in future.

- (i) Continuation of production and improvement of already developed immunodiagnostic/vaccines with a view to reduce cost, dose, packing/transport, schedule and diagnostics tests/vaccines.
- (ii) Application of bio-technological tools in developing high-tech immunodiagnosics and genetically engineered vaccines against important diseases of livestock.
- (iii) Research on emerging/exotic diseases under strict and safe bio-contained facility by establishing High Security Animal Disease Laboratory at Bhopal.
- (iv) Launching of rinderpest Zero programme with the assistance of EEC by Govt. of India with a view to

eradicate rinderpest which is most dreadful disease of the bovines in the country.

- (V) Mass education of farmers and livestock owners about the importance of health care of livestock with package of practices to be followed.

Development Boards in Maharashtra

*27 SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the indepth examination of the proposal submitted by the Government of Maharashtra regarding the establishment of separate Development Boards for Vidarbha, Marathwada and Konkan regions has since been completed;

(b) if so, the details thereof and further action proposed to be taken in the matter; and

(c) if not, the reasons thereof and when the examination of the proposal is likely to be completed?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) to (c). The proposal is still under examination. It is not possible to indicate any time frame for a final decision at this stage.

Uttaranchal State

*28. MAJ. GEN. (RETD). BHUWAN CHANDRA KHANDURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have since examined the proposal submitted by the Government of Utter Pradesh

regarding the creation of separate Uttaranchal State;

(b) if so, the views of the Union Government thereon;

(c) Whether it is proposed to convene a meeting of the elected representatives to discuss the issue; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b). The matter is under examination.

(c) No, Sir.

(d) Does not arise.

Inclusion of Languages In the Constitution

*29 SHRI HANNAN MOLLAH:
SHRI CHITTA BASU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have taken any decision to include some more languages in the Eighth Schedule of the Constitution;

(b) if so, the languages proposed to be included; and

(c) when a bill is likely to be introduced in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c). The question of inclusion of additional languages in the Eighth Schedule of the Constitution is under consideration of the Government

Water Crisis in Delhi

*30 SHRI RAM NARESH SINGH:
SHRI JEEWAN SHARMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there has been acute water crisis in several parts of Delhi:

(b) if so, the details of the areas which were badly affected and for how many months;

(c) the reasons for the water crisis;

(d) the total requirement of drinking water in Delhi vis-a-vis the actual quantity supplied; and

(e) the steps taken/ proposed to be taken to meet the shortage of water?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) It is reported by Delhi Water supply & Sewage Disposal Undertaking that mainly areas situated at the tail end of the distribution line and those located at higher levels were affected for about two months. However, the breach in western Yamuna Canal caused acute scarcity of drinking water in west Delhi and parts of North Delhi from 14th June to 20th June.

(c) The reasons are reported to be:

(i) Non-availability of raw water and low regeneration in river Yamuna.

(ii) Closure of Bhakra Canal for repairs.

(iii) Breach in the Western Yamuna

(d) The requirement of drinking water in Delhi @ 50 gallons per capita per day is 625 MGD at the production point. The Delhi Water Supply & Sewage Disposal Undertaking is equipped to supply 472 MGD but by maximising production it has been able to supply 500MGD on an average.

(e) The Delhi Water Supply & Sewage Disposal Undertaking has reported that following steps have been or being taken to meet the shortage and rationalise supply of water:

- (i) rationalise distribution of water in different areas;
- (2) construction of additional reservoirs and booster pumping stations in different areas;
- (3) construction of additional treatment plants;
- (4) augmenting availability of raw water from neighbouring States.

Violation of FCRA, 1976

*31 SHRI CHETAN P. S.
CHAUHAN:
SHRI DATTATRAYA BANDARU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of violation of the Foreign Contribution (Regulation) Act, 1976 detected during 1992 so far, State-wise; and

(b) the number of organisations being tried for violation of the said Act during the above period, state-wise?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) and (b). During 1992 so far 13 associations have been identified as violating some provisions of the Foreign Contribution (Regulation) Act, 1976. Taking into account the gravity of offence necessary action under the Act has been initiated against them. However, no prosecutions have been launched. The State-wise number of cases is given in the statement attached.

STATEMENT

Number of cases State- Wise where violation of the FC(R) Act, 1976 has been detected during 1992

S.No.	State	Number
1.	Maharashtra	3
2.	Bihar	1
3.	Karnataka	1
4.	West Bengal	1
5.	Goa	1
	Tamil Nadu	1

<i>S.No.</i>	<i>State</i>	<i>Number</i>
7.	Kerala	3
8.	Uttar Pradesh	1
9	Delhi	1

[*Translation*]

Barauni Refinery

*32. SHRISURYA NARAYAN SINGH:
Will the Minister of PETROLEUM AND
NATURAL GAS be pleased to state:

(a) the installed capacity of Barauni
Refinery;

(b) whether crude oil has been supplied
as per the installed capacity of the Refinery;

(c) if not, the loss suffered on this ac-
count during each of the last three years;

(d) whether the Government have pre-
pared any scheme to supply crude oil as per
its capacity; and

(e) if so, the details thereof;

THE MINISTER OF PETROLEUM AND
NATURAL GAS (SHRI B. SHANKAR-
ANAND): (a) to (c). Barauni Refinery has a
capacity of 3.3 million tonnes per annum.
There has been an unutilised refining capac-
ity because of short supply of crude oil from
North-East. Since the entire crude pro-
duced in North-East has been processed,
the question of loss on account of this does
not arise.

(d) and (e). Indian Oil Corporation Ltd.,
has submitted a proposal for laying a new
crude pipeline from Haldia to Barauni for an
entail capacity of 1.8 MMTPA at an esti-

mated cost of Rs. 443.79 crores.

Foodgrains Production

*33. SHRI HARI KEWAL PRASAD:
SHRI BRIJBHUSHAN SHARAN
SINGH:

Will the Minister of AGRICULTURE be
pleased to state:

(a) the total quantity of foodgrains pro-
duced in the country during the 1991-92
Rabi season, State- wise;

(b) whether the production of foodgrains
falls short of its requirement;

(c) if so, the extent thereof and reasons
therefor; and

(d) the measures proposed to be taken
by the Government to meet the require-
ment?

THE MINISTER OF AGRICULTURE
(SHRI BALRAM JAKHAR): (a) The final
estimates of production of foodgrains during
1991-92 rabi season have not yet been
received from the States. However, accord-
ing to the available information the produc-
tion of Rabi foodgrains during 1991-92 is
expected to be around 75 million tonnes. A
Statement giving Statewise break up of the
likely production of Rabi foodgrains is at-
tached.

(b) and (c). The requirement of

foodgrains at a given point of time depends upon a number of factors like population; production and availability; income level and distribution; level of process; availability and prices of substitutes, etc. As such, it is difficult to assess the requirement and short-fall of foodgrains. However, the per capita availability of foodgrains during 1992 is estimated to be about 175 Kgs. Which is the highest since 1984 except for the year 1989 and 1991.

The main reason for pressure on demand of foodgrains during the current year is shortfall in production of coarse cereals in kharif season 1991-92.

(d) Besides, undertaking various measures for increasing production, the Government has already contracted for import of 1.005 million tonnes of wheat with a view to increasing the availability and to contain the open market prices of foodgrains.

STATEMENT

Advance estimate of Production of Rabi Foodgrains-1991-92

STATE	('000 Tonnes)
Andhra Pradesh	3751
Assam	359
Bihar	5125
Gujarat	1052
Haryana	7108
Himachal Pradesh	584
Jammu & Kashmir	362
Karnataka	1425
Kerala	157
Madhya Pradesh	7003
Maharashtra	1865
Orissa	1323
Punjab	12359
Rajasthan	5436
Tamil Nadu	1769

<i>STATE</i>	<i>('000 Tonnes)</i>
Uttar Pradesh	22410
West Bengal	3011
Others	376
All India	75475

Crimes in Delhi

those still pending; and

*34. SHRI PHOOL CHAND VERMA:
DR. K.D. JESWANT:

(d) the measures being taken to check crimes in Delhi?

Will the Minister of HOME AFFAIRS be pleased to state:

THE MINISTER OF HOME AFFAIRS:
(SHRI S.B. CHAVAN): (a) to (c). A statement is attached.

(a) the number of cases of kidnappings, murders, attempted murders, robberies, dacoities, theft of vehicles and chain-snatchings which took place in Delhi during the last six month, district-wise;

(b) how do the same compare with the figures for the same period during 1991;

(c) the number of cases solved and

(d). The steps taken to curb crimes in Delhi include increased patrolling; posting of pick etc at strategic points; strengthening of intelligence; frequent raids at the hideouts of criminals; increased surveillance; coordination meetings with the officials of the neighbouring States; training of police officers in handling modern weapons; modernisation of communication network.

STATEMENT-I

Crime - Kidnapping

Name of Dist.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
North	1.1.91 to 30.6.91	22	17	5	1	1
	1.1.92 to 30.6.92	48	23	25	10	3
North West	1.1.91 to 30.6.91	27	9	18	10	10
	1.1.92 to 30.6.92	45	8	38	20	10
Central	1.1.91 to 30.6.91	20	13	7	5	5
	1.1.92 to 30.6.92	24	4	20	7	2
New Delhi	1.1.91 to 30.6.91	7	3	4	4	4
	1.1.92 to 30.6.92	8	-	8	3	-
East	1.1.91 to 30.6.91	32	16	16	13	13
	1.1.92 to 30.6.92	40	7	33	15	-
North East	1.1.91 to 30.6.91	64	31	33	24	24
	1.1.92 to 30.6.92	53	14	39	21	4

Name of Dist.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
South	1.1.91 to 30.6.91	37	16	21	13	12
	1.1.92 to 30.6.92	63	14	49	17	1
South West	1.1.91 to 30.6.91	15	6	9	5	5
	1.1.92 to 30.6.92	31	14	17	7	-
West	1.1.91 to 30.6.91	85	45	40	24	16
	1.1.92 to 30.6.92	62	16	46	21	3
Palam Airport	1.1.91 to 30.6.91	1	1	-	-	-
	1.1.92 to 30.6.92	2	-	2	2	-
Delhi Armed Police	1.1.91 to 30.6.91	1	1	-	-	-
	1.1.92 to 30.6.92	3	1	2	-	-

Name of Distt.	Period	1	2	8	9	10	11	12
		Convicted	Acquitted	Pending trial	Pending investigation	Untraced		
North	1.1.91 to 30.6.91	-	-	1	-	4		
	1.1.92 to 30.6.92	-	-	3	18	4		
North West	1.1.91 to 30.6.91	-	-	10	-	8		
	1.1.92 to 30.6.92	-	-	10	27	1		
Central	1.1.91 to 30.6.91	-	-	5	-	2		
	1.1.92 to 30.6.92	-	-	2	18	-		
New Delhi	1.1.91 to 30.6.91	1	-	3	-	-		
	1.1.92 to 30.6.92	-	-	-	8	-		
East	1.1.91 to 30.6.91	-	-	13	-	3		
	1.1.92 to 30.6.92	-	-	-	33	-		
North East	1.1.91 to 30.6.91	-	-	24	-	9		
	1.1.92 to 30.6.92	-	-	4	32	3		

Name of Dist.	Period	Pending trial Pending investigation Untraced									
		1	2	8	9	10	11	12			
South	1.1.91 to 30.6.91		1	-	-	11	2	7			
	1.1.92 to 30.6.92		-	-	-	1	48	-			
South West	1.1.91 to 30.6.91		-	-	-	5	-	4			
	1.1.92 to 30.6.92		-	-	-	-	17	-			
West	1.1.91 to 30.6.91		1	-	-	15	13	11			
	1.1.92 to 30.6.92		-	-	-	3	43	-			
Palam Airport	1.1.91 to 30.6.91		-	-	-	-	-	-			
	1.1.92 to 30.6.92		-	-	-	-	2	-			
Delhi Armed Police	1.1.91 to 30.6.91		-	-	-	-	-	-			
	1.1.92 to 30.6.92		-	-	-	-	2	-			

Crime - Murder

Name of Distt.	Period	Crime - Murder						
		1	2	3	4	5	6	7
		Reported	Cancelled	Admitted	Worked out	Challenged		
North	1.1.91 to 30.6.91	19	2	17	15	15		
	1.1.92 to 30.6.92	16	-	16	11	5		
North West	1.1.91 to 30.6.91	45	-	45	39	39		
	1.1.92 to 30.6.92	58	-	58	39	21		
Central	1.1.91 to 30.6.91	18	-	18	16	16		
	1.1.92 to 30.6.92	19	-	19	13	5		
New Delhi	1.1.91 to 30.6.91	3	-	3	2	2		
	1.1.92 to 30.6.92	11	-	11	5	3		
East	1.1.91 to 30.6.91	37	3	34	25	25		
	1.1.92 to 30.6.92	40	-	40	28	12		
North East	1.1.91 to 30.6.91	35	1	34	26	24		
	1.1.92 to 30.6.92	34	-	34	24	7		

Name of Dist.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
South	1.1.91 to 30.6.91	35	-	35	26	26
	1.1.92 to 30.6.92	30	-	30	19	8
South West	1.1.91 to 30.6.91	27	1	26	18	17
	1.1.92 to 30.6.92	25	-	25	17	8
West	1.1.91 to 30.6.91	38	1	37	24	22
	1.1.92 to 30.6.92	37	-	37	27	7
Palam Airport	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	2	-	2	1	1
Delhi Armed Police	1.1.91 to 30.6.91	2	-	2	2	2
	1.1.92 to 30.6.92	3	-	3	2	2

Name of Dist.	Period	Convicted	Acquitted	Pending trial	Pending investigation	Untraced
1	2	8	9	10	11	12
North	1.1.91 to 30.6.91	-	-	15	-	2
	1.1.92 to 30.6.92	-	-	5	11	-
North West	1.1.91 to 30.6.91	-	-	39	-	6
	1.1.92 to 30.6.92	-	-	21	37	-
Central	1.1.91 to 30.6.91	-	-	16	1	1
	1.1.92 to 30.6.92	-	-	5	14	-
New Delhi	1.1.91 to 30.6.91	-	-	2	-	1
	1.1.92 to 30.6.92	-	-	3	8	-
East	1.1.91 to 30.6.91	-	-	25	3	6
	1.1.92 to 30.6.92	-	-	12	28	-
North East	1.1.91 to 30.6.91	-	-	24	6	4
	1.1.92 to 30.6.92	-	-	7	27	-

Name of Distt.	Period	1	2	3	4	5	6	7	8	9	10	11	12
				Convicted	Acquitted	Pending trial	Pending investigation	Untraced					
South	1.1.91 to 30.6.91	-	-	-	-	26	4	5					
	1.1.92 to 30.6.92	-	-	-	-	8	22	-					
South West	1.1.91 to 30.6.91	-	-	-	-	17	6	3					
	1.1.92 to 30.6.92	-	-	-	-	8	16	1					
West	1.1.91 to 30.6.91	-	-	-	-	22	13	2					
	1.1.92 to 30.6.92	-	-	-	-	7	30	-					
Palam Airport	1.1.91 to 30.6.91	-	-	-	-	-	-	-					
	1.1.92 to 30.6.92	-	-	-	-	1	1	-					
Delhi Armed Police	1.1.91 to 30.6.91	-	-	-	-	2	-	-					
	1.1.92 to 30.6.92	-	-	-	-	2	1	-					

Crime - Attempt to Murder

<i>Name of Distt.</i>	<i>Period</i>	<i>Reported</i>	<i>Cancelled</i>	<i>Admitted</i>	<i>Worked out</i>	<i>Challaned</i>
1	2	3	4	5	6	7
North	1.1.91 to 30.6.91	16	-	16	14	13
	1.1.92 to 30.6.92	19	-	19	15	3
North West	1.1.91 to 30.6.91	32	-	32	31	30
	1.1.92 to 30.6.92	42	-	41	38	10
Central	1.1.91 to 30.6.91	25	-	25	24	24
	30.6.92	23	-	23	20	9
W. Delhi	1.1.91 to 30.6.92	6	-	6	5	5
	30.6.92	7	-	7	6	-
East	1.1.91 to 30.6.92	33	-	33	30	3
	1.1.92 to 30.6.92	28	-	28	26	2
North East	1.1.91 to 30.6.91	42	-	42	38	36
	1.1.92 to 30.6.92	52	-	52	45	12

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challaned
1	2	3	4	5	6	7
South	1.1.91 to 30.6.91	31	-	31	28	27
	1.1.92 to 30.6.92	38	-	38	29	3
South West	1.1.91 to 30.6.91	24	-	24	23	20
	1.1.92 to 30.6.92	22	-	22	18	1
West	1.1.91 to 30.6.91	40	-	40	40	31
	1.1.92 to 30.6.92	41	-	41	36	5
Palam Airport	1.1.91 to 30.6.91	1	-	1	1	1
	1.1.92 to 30.6.92	1	-	1	1	-
Delhi Armed Police	1.1.91 to 30.6.91	2	-	2	1	1
	1.1.92 to 30.6.92	3	-	1	1	1

Name of Distt.	Period	Pending investigation										Untraced
		1	2	3	4	5	6	7	8	9	10	
North	1.1.91 to 30.6.91	-	-	-	-	-	-	-	-	13	1	2
	1.1.92 to 30.6.92	-	-	-	-	-	-	-	-	3	16	-
North West	1.1.91 to 30.6.91	-	-	-	-	-	-	-	-	30	1	1
	1.1.92 to 30.6.92	-	-	-	-	-	-	-	-	10	30	1
Central	1.1.91 to 30.6.91	-	-	-	-	-	-	-	-	24	-	1
	1.1.92 to 30.6.92	-	-	-	-	-	-	-	-	9	14	-
New Delhi	1.1.91 to 30.6.91	-	-	-	-	-	-	-	-	5	-	1
	1.1.92 to 30.6.92	-	-	-	-	-	-	-	-	-	7	-
East	1.1.91 to 30.6.91	-	-	-	-	-	-	-	-	30	-	3
	1.1.92 to 30.6.92	-	-	-	-	-	-	-	-	2	26	-
North East	1.1.91 to 30.6.91	-	-	-	-	-	-	-	-	36	4	2
	1.1.92 to 30.6.92	-	-	-	-	-	-	-	-	12	40	-

Name of Distt.	Period	Convicted	Acquitted	Pending trial	Pending investigation	Untraced
1	2	8	9	10	11	12
South	1.1.91 to 30.6.91	-	-	26	1	3
	1.1.92 to 30.6.92	-	1	3	34	1
South West	1.1.91 to 30.6.91	-	-	20	3	1
	1.1.92 to 30.6.92	-	-	1	20	1
West	1.1.91 to 30.6.91	-	-	31	9	-
	1.1.92 to 30.6.92	-	-	5	36	-
Palam Airport	1.1.91 to 30.6.91	-	-	1	-	-
	1.1.92 to 30.6.92	-	-	-	1	-
Delhi Armed Police	1.1.91 to 30.6.91	-	-	1	-	1
	1.1.92 to 30.6.92	-	-	1	-	-

Crime - Robbery

Cases

Name of Dist.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
North	1.1.91 to 30.6.91	14	1	13	11	10
	1.1.92 to 30.6.92	13	-	13	11	6
Noth West	1.1.91 to 30.6.91	26	1	25	20	19
	1.1.92 to 30.6.92	21	-	21	13	6
Central	1.1.91 to 30.6.91	14	1	13	11	11
	1.1.92 to 30.6.92	13	-	13	11	5
West Delhi	1.1.91 to 30.6.91	3	-	3	1	1
	1.1.92 to 30.6.92	3	-	3	2	-
East	1.1.91 to 30.6.91	14	-	14	12	11
	1.1.92 to 30.6.92	8	-	8	6	-

Cases

<i>Name of Dist.</i>	<i>Period</i>	<i>Reported</i>	<i>Cancelled</i>	<i>Admitted</i>	<i>Worked out</i>	<i>Challenged</i>
1	2	3	4	5	6	7
North East	1.1.91 to 30.6.91	8	1	7	7	4
	1.1.92 to 30.6.92	15	-	15	10	4
South	1.1.91 to 30.6.91	18	-	18	15	13
	1.1.92 to 30.6.92	23	-	23	14	4
South West	1.1.91 to 30.6.91	8	-	8	6	6
	1.1.92 to 30.6.92	20	-	20	11	4
West	1.1.91 to 30.6.91	24	-	24	17	16
	1.1.92 to 30.6.92	19	-	19	12	2
Palam Airport	1.1.91 to 30.6.91	2	-	2	1	1
	1.1.92 to 30.6.92	3	-	3	3	2

Cases

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challaned
1	2	3	4	5	6	7
Delhi Armed Police	1.1.91 to 30.6.91	2	1	1	-	-
	1.1.92 to 30.6.92	1	-	1	1	-

Name of Distt.	Period	Pending trial										Untraced
		8	9	10	11	12	1	2	3	4	5	
North	1.1.91 to 30.6.91	-	-	10	1	2						
	1.1.92 to 30.6.92	-	-	6	6	1						
North West	1.1.91 to 30.6.91	1	-	18	2	4						
	1.1.92 to 30.6.92	-	-	6	15	-						
Central	1.1.91 to 30.6.91	-	-	10	-	2						
	1.1.92 to 30.6.92	-	1	5	8	-						
New Delhi	1.1.91 to 30.6.91	-	-	1	-	2						
	1.1.92 to 30.6.92	-	-	-	3	-						
East	1.1.91 to 30.6.91	-	-	11	1	2						
	1.1.92 to 30.6.92	-	-	1	7	1						
North East	1.1.91 to 30.6.91	-	-	4	3	-						
	1.1.92 to 30.6.92	-	-	4	11	-						
South	1.1.91 to 30.6.91	-	1	12	2	3						
	1.1.92 to 30.6.92	-	-	4	19	-						

<i>Name of Dist.</i>	<i>Period</i>	<i>Convicted</i>	<i>Acquitted</i>	<i>Pending trial</i>	<i>Pending investigation</i>	<i>Untraced</i>
1	2	8	9	10	11	12
South West	1.1.91 to 30.6.91	-	-	6	-	2
	1.1.92 to 30.6.92	-	-	4	14	2
West	1.1.91 to 30.6.91	-	-	10	3	5
	1.1.92 to 30.6.92	-	-	2	17	-
Palam Airport	1.1.91 to 30.6.91	-	-	1	-	1
	1.1.92 to 30.6.92	-	-	-	2	1
Delhi Armed Police	1.1.91 to 30.6.91	-	-	-	-	1
	1.1.92 to 30.6.92	-	-	-	1	-

Name of Crime - DACOITY

CASES

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challaned
1	2	3	4	5	6	7
North	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	2	-	2	2	1
North West	1.1.91 to 30.6.91	7	-	7	5	5
	1.1.92 to 30.6.92	4	-	4	4	2
Central	1.1.91 to 30.6.91	3	-	3	3	3
	1.1.92 to 30.6.92	1	-	1	1	1
New Delhi	1.1.91 to 30.6.91	1	-	1	1	1
	1.1.92 to 30.6.92	2	-	2	2	2
East	1.1.91 to 30.6.91	4	-	4	4	4
	1.1.92 to 30.6.92	5	-	5	4	2

CASES

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
North East	1.1.91 to 30.6.91	3	-	3	2	2
	1.1.92 to 30.6.92	2	-	2	2	-
South	1.1.91 to 30.6.91	2	-	2	2	2
	1.1.92 to 30.6.92	1	-	1	1	-
South West	1.1.91 to 30.6.91	1	-	1	1	1
	1.1.92 to 30.6.92	-	-	-	-	-
West	1.1.91 to 30.6.91	2	-	2	2	1
	1.1.92 to 30.6.92	3	-	3	3	1
Palam Airport	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	-	-	-	-	-

CASES

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challaned
1	2	3	4	5	6	7
Delhi Armed Police	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	-	-	-	-	-

Name of Distt.	Period	Convicted	Acquitted	Pending trial	Pending investigation	Untraced
1	2	8	9	10	11	12
North	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	-	-	1	1	-
North West	1.1.91 to 30.6.91	-	-	5	1	1
	1.1.92 to 30.6.92	-	-	2	2	-
Central	1.1.91 to 30.6.91	-	-	3	-	-
	1.1.92 to 30.6.92	-	-	1	-	-
New Delhi	1.1.91 to 30.6.91	-	-	1	-	-
	1.1.92 to 30.6.92	-	-	2	-	-
East	1.1.91 to 30.6.91	-	-	4	-	-
	1.1.92 to 30.6.92	-	-	2	3	-

Name of Dist.	Period	Convicted	Acquitted	Pending trial	Pending investigation	Untraced
1	2	8	9	10	11	12
North East	1.1.91 to 30.6.91	-	-	2	-	-
	1.1.92 to 30.6.92	-	-	-	2	-
South	1.1.91 to 30.6.91	-	-	2	-	-
	1.1.92 to 30.6.92	-	-	-	1	-
South West	1.1.91 to 30.6.91	-	-	1	-	-
	1.1.92 to 30.6.92	-	-	-	-	-
West	1.1.91 to 30.6.91	-	-	1	1	-
	1.1.92 to 30.6.92	-	-	1	2	-
Palam Airport	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	-	-	-	-	-

Name of Dist.	Period	Convicted	Acquitted	Pending trial	Investigation	Untraced
1	2	8	9	10	11	12
Police	1.1.91 to 30.6.91	-	-	-	-	-
	1.1.92 to 30.6.92	-	-	-	-	-

Name of Crime - THEFT OF VEHICLES

CASES

Name of Distt.	Perio.	Reported	Cancelled	Admitted	Worked out	Challaned
1	2	3	4	5	6	7
North	1.1.91 to 30.6.91	114	7	107	126	9
	1.1.92 to 30.6.92	111	5	106	18	17
North West	1.1.91 to 30.6.91	157	1	156	25	15
	1.1.92 to 30.6.92	142	3	139	39	30
Central	1.1.91 to 30.6.91	186	10	17	22	10
	1.1.92 to 30.6.92	162	11	151	22	20
West Delhi	1.1.91 to 30.6.91	142	1	.	18	4
	1.1.92 to 30.6.92	177	9	168	27	22
East	1.1.91 to 30.6.91	123	5	118	18	11
	1.1.92 to 30.6.92	96	5	91	11	9

CASES

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
North East	1.1.91 to 30.6.91	86	-	86	6	2
	1.1.92 to 30.6.92	70	4	66	22	16
South	1.1.91 to 30.6.91	271	P	263	42	11
	1.1.92 to 30.6.92	278	15	263	75	57
South West	1.1.91 to 30.6.91	174	10	164	30	1
	1.1.92 to 30.6.92	152	5	147	42	25
West	1.1.91 to 30.6.91	277	6	271	42	5
	1.1.92 to 30.6.92	243	5	238	39	24
Palam Airport	1.1.91 to 30.6.91	10	3	7	2	1
	1.1.92 to 30.6.92	6	2	4	-	-

CASES

Name of Distt.	Period	Reported	Cancelled	Admitted	Worked out	Challenged
1	2	3	4	5	6	7
Delhi Armed Police	1.1.91 to 30.6.91	6	-	6	-	-
	1.1.92 to 30.6.92	6	1	5	-	-

Name of Distt.	Period	Pending trial Pending investigation Untraced									
		1	2	8	9	10	11	12			
North	1.1.91 to 30.6.91			-	-	8		55		44	
	1.1.92 to 30.6.92		1		2	14		1		88	
North West	1.1.91 to 30.6.91		1		-	14		86		55	
	1.1.92 to 30.6.92		3		-	27		13		96	
Central	1.1.91 to 30.6.91		-		-	10		108		58	
	1.1.92 to 30.6.92		-		-	20		-		131	
New Delhi	1.1.91 to 30.6.91		-		-	4		94		43	
	1.1.92 to 30.6.92		5		-	17		6		140	
East	1.1.91 to 30.6.91		-		-	11		60		47	
	1.1.92 to 30.6.92		-		-	9		3		79	

<i>Name of Dist.</i>	<i>Period</i>	<i>Convicted</i>	<i>Acquitted</i>	<i>Pending trial</i>	<i>Pending investigation</i>	<i>Untraced</i>
1	2	8	9	10	11	12
Delhi Armed Police	1.1.91 to 30.6.91	-	-	-	3	3
	1.1.92 to 30.6.92	-	-	-	-	5